

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.11.2019 (MONDAY)**  
**COURT OF CHAIRPERSON**  
**10: 30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3533 of 2019 in Comp. App. (AT) (Ins) No. 1139 of 2019	Ashok Ghosh Vs. Ranjan Kumar Sovasaria & Anr.	Vikrant Pachnanda	
2.	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
3.	Comp. App. (AT) (Ins) No. 249 of 2019 & I.A. No. 1380, 3049 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr. <b>With</b>	Ankita Sinha	Ankur Mittal Pulkit Deora Arunima Bhattacharjee
4.	Comp. App. (AT) (Ins) No. 455 of 2019	Gurjeet Singh Johar Vs. Naveen Kumar Gupta Interim Resolution professional for C & C Construction Ltd & Anr.	Ankita Sinha	Pulkit Deora-IRP Arunima Bhattacharjee Ankur Mittal-SBI
5.	Comp. App. (AT) (Ins) No. 909 of 2019	Sarita Vishal. Vs. Aarti Security Services. <b>With</b>	Shiv Kumar Suri	Rishabh Jain-IRP
6.	Comp. App. (AT) (Ins) No. 929 of 2019	Sarita Vishal. Vs. Anupam Enterprises & Anr.	Shiv Kumar Suri	Sourabh Gupta-R1 Rishabh Jain-IRP
7.	Comp. App. (AT) (Ins) No. 1031 of 2019	A Jishnu Reddy. Vs. W Boutique Properties LLP & Ors.	Aman Leekha	Krishna Dev J
8.	Comp. App. (AT) (Ins) No. 1054 of 2019	Ashok Kumar M. Lulla. Vs. Suryaa Chamball Power Ltd & Ors.	Uddyam Mukherjee	Abhishek Anand
9.	Comp. App. (AT) (Ins) No. 1099 of 2019	Navdeep Rinwa Vs. Hexagon Nutrition Pvt. Ltd. & Anr.	Iswar Mohapatra	
10.	Comp. App. (AT) (Ins) No. 1111 of 2019 & I.A. No. 3393 of 2019	Tanvi Construction Pvt Ltd. Vs. Athena Advisory Services Pvt Ltd.	Jatin Zaveri	Mayank S. Sagar

11.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala

**For Admission (Fresh Cases)**

12.	Comp. App. (AT) (Ins) No. 1079 of 2019	Damodar Valley Corporation. Vs. Divya Jyoti Sponge Iron Pvt Ltd & Ors. <b>With</b>	Madhumita Bhattacharjee	Anuj Tiwari-R1&3
13.	Comp. App. (AT) (Ins) No. 1080 of 2019	Damodar Valley Corporation. Vs. Venky Hi-Tech Ispat Ltd & Ors.	Madhumita Bhattacharjee	
14.	Comp. App. (AT) (Ins) No. 1155 of 2019	Morpheus Developers Pvt. Ltd. Vs. Sandeep Kumar Bhatt (R.P.)	Santosh Kumar	
15.	Comp. App. (AT) (Ins) No. 1168 of 2019	Navneet Jain Vs. Manoj Sehgal	Nahush Jain	
16.	Comp. App. (AT) (Ins) No. 1169 of 2019	State Bank of India & Anr. Vs. Scotts Garments Ltd & Ors.	Chitranshul A. Sinha	
17.	Comp. App. (AT) (Ins) No. 1170 of 2019	Transgulf Frozen Food Containers Pvt Ltd. Vs. Shriram Transport Finance Co. Ltd & Anr.	Abhinav Prakash	
18.	Comp. App. (AT) (Ins) No. 1171 of 2019	A.K. Alloys. Vs. Emrise Engineering Pvt Ltd.	Charu Sachdev	
19.	Comp. App. (AT) (Ins) No. 1174 of 2019	IMEC Services Ltd. Vs. Dena Bank & Ors.	Anand K.	
20.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt Ltd. Vs. Sandhya Prakash Ltd & Ors.	Simran Soni	
21.	Comp. App. (AT) (Ins) No. 1177 of 2019	Amit Chauhan. Vs. Prabhjit Singh Soni & Ors.	Varsha Banerjee	
22.	Comp. App. (AT) (Ins) No. 1178 of 2019	Ajay Kumar Agarwala Vs. J.A. Finance Ltd. & Anr.	Kaustav Saha	
23.	Comp. App. (AT) (Ins) No. 1179 of 2019	Dilip Singh Sisodiya. Vs. Ramchandra D. Choudhary	Shashank Singh	

24.	Comp. App. (AT) (Ins) No. 1180 of 2019	Fantasy Buildwell Pvt. Ltd. Vs. Tej Mohan Sachdev	Abdhesh Choudhary	
25.	Comp. App. (AT) (Ins) No. 1182 of 2019	B.B. Food Pvt Ltd. Vs. Bank of India	Anuja Pethia	
26.	Comp. App. (AT) (Ins) No. 1184 of 2019	Corporation Bank Vs. SJV Energy Infrastructure Pvt. Ltd.	Samarendra Kumar	
27.	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt Ltd & Anr.	Aditya	
28.	Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Gwalior Bypass Projects Ltd.	Mahubhav Anand	
29.	Comp. App. (AT) (Ins) No. 1187 of 2019	Stressed Assets Stabilization Fund (SASF). Vs. Bijay Murmuria, Resolution Professional & Ors.	Debamitra Adhikari	
30.	Comp. App. (AT) (Ins) No. 1188 of 2019	Bank of Baroda Vs. Vijay Kumar Iyer & Anr.	Nalini Lodha	
31.	Comp. App. (AT) (Ins) No. 1189 of 2019	Digvijay Tanwar Singh Vs. Sonia Rani & Ors.	Radhika	
32.	Comp. App. (AT) (Ins) No. 1190 of 2019	Sanjay Chemicals (India) Pvt. Ltd. Vs. Sharon Bio-Medicine Ltd.	P.S. Sudheer	
33.	Comp. App. (AT) (Ins) No. 1191 of 2019	Oriental Bank of Commerce Vs. Sidhartha Builhome Pvt. Ltd.	S.K. Sharma	
34.	Comp. App. (AT) (Ins) No. 1192 of 2019	State Bank of India. Vs. Adhunik Steels Ltd.	Nikhil Mathur	
35.	Comp. App. (AT) (Ins) No. 1193 of 2019	State Tax Officer. Vs. Mekaster Engineering Ltd.	Aastha Mehta	
36.	Comp. App. (AT) (Ins) No. 1194 of 2019	Tarun International Ltd. Vs. Vikram Bajaj (RP for Anil Special Steel Industries Ltd) & Ors.	Praveen Kumar Sharma	Harish Kumar Tripathi
37.	Comp. App. (AT) (Ins) No. 1195 of 2019	Seth Thakudas Khinvraj Rathi Vs. Official Liquidator, CALS Refineries Ltd.	Anubha Dhulia	

38.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	
39.	Comp. App. (AT) (Ins) No. 1197 of 2019	Eashkrupa Shipping & Logistics (I) Pvt. Ltd. Vs. J.M. Industries	Ashish Verma	
40.	Comp. App. (AT) (Ins) No. 1198 of 2019	Eashkrupa Shipping & Logistics (I) Pvt. Ltd. Vs. J.M. Industries	Ashish Verma	
41.	Comp. App. (AT) (Ins) No. 1199 of 2019	Manoj Kumar Agarwal Vs. Shri Balaji Betel Nutus Pvt. Ltd.	Pawan	
42.	Comp. App. (AT) (Ins) No. 1200 of 2019	Ravi Srinivas. Vs. Super Agri Seeds Pvt Ltd & Ors.	T.N. Durga Prasad	
43.	Comp. App. (AT) (Ins) No. 1201 of 2019	Magneto Home Pvt Ltd. Vs. Conclave Infratech Pvt Ltd.	Akash Goel	
44.	Comp. App. (AT) (Ins) No. 1202 of 2019	M.S. Luvish Construction Pvt. Ltd. & Ors. Vs. Rohit Sehgal	Alok Kumar	
45.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors.	Mahesh Kumar	
46.	Comp. App. (AT) (Ins) No. 1204 of 2019	Ravi Shetty. Vs. Dnova Infracon Pvt Ltd & Anr.	Pulkit Agarwal.	
47.	Comp. App. (AT) (Ins) No. 1205- 1206 of 2019	Sashidharan Marath Vs. Olevia.Com & Anr.	Aman Verma	
48.	Comp. App. (AT) (Ins) No. 1207 of 2019	Vijaya Kumar. Vs. Gopalsamy Ganesh Babu. Liquidator.	Kaushik N. Sharma	
49.	Comp. App. (AT) (Ins) No. 1208 of 2019	Akbar Kothawala. Vs. Megamet Steels Pvt Ltd & Ors.	Dhruv Gupta	
50.	Comp. App. (AT) (Ins) No. 1209 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. Laxmi Foils Pvt Ltd.	A.K. Valli.	
51.	Comp. App. (AT) (Ins) No. 1210 of 2019	Ramanathan Bhuvaneshwari Vs. Bank of Maharashtra	Piyush Sharma	

52.	Comp. App. (AT) No. 316 of 2019	Kishor S. Patel & Ors. Vs. Magic Creation Pvt. Ltd. & Ors.	Ritesh Patadia	
53.	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	Soma Samantarai	
54.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	
55.	Comp. App. (AT) No. 319 of 2019	Vemulapalli Sai Prameela & Ors. Vs. Vijaya Sai Poultries Pvt Ltd & Ors.	Chava Badri Nath Babu	
56.	Comp. App. (AT) No. 320 of 2019	Late. Mona Aggarwal. Vs. Ghaziabad Engineering Company Ltd & Ors.	Chandan Dutta	

**For Admission (After Notice)**

57.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd.	Arijit Mazumdar	S. Chidambana
58.	Comp. App (AT) (Ins) No. 699 of 2019	Rahul Aneja. Vs. Sushant Aneja & Anr.	Sumit Shukla	Bharat Arora
59.	Comp. App (AT) (Ins) No. 780 of 2019	Embee Software Pvt Ltd. Vs. Solicon Pvt Ltd.	Sujoy Chatterjee	Samaksh Goyal
60.	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	Mohana Nijhanoan
61.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt Ltd.	Pradeep K. Mittal	Shashank Sharma
62.	Comp. App. (AT) (Ins) No. 959 of 2019	Mohinish Kumar & Ors. Vs. Mohit Chawla RP of Premsons Super Steels Pvt Ltd & Ors.	Mansij Arya	Pulkit Goyal-R1 Konal Anmol-RP S.L. Singh-R2&3
63.	Comp. App. (AT) (Ins) No. 975 of 2019	Vikram B. Sanghvi Vs. Bank of Baroda & Anr.	Rajendra Beniwal	
64.	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Arijit Mazumdar	Mullapudi Rambabu
65.	Comp. App. (AT) (Ins) No. 1003 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. <b>With</b>	Anup Kumar D. Sayare	

66.	Comp. App. (AT) (Ins) No. 1004 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. <b>With</b>	Anup Kumar D. Sayare	
67.	Comp. App. (AT) (Ins) No. 1005 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	
68.	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2
69.	Comp. App. (AT) (Ins) No. 1181 of 2019	Somesh Choudhary. Vs. Syndicate Interglobe.	Aditya Sharma	Yogesh Kumar Gupta-R2
70.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	S. Rama Kantha(JD-MCA)
71.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr. <b>With</b>	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
72.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr.	Santosh Kumar	

**Note: - The Court will rise at 01:00 PM.**

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**By Order**

**-sd/-  
Registrar**